

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 02.09.2022**

**Misc. Application No. 713 of 2021**

**And**

**Appeal No. 390 of 2021**

Cynthia Pinto De Andrade

..... Appellant

Versus

Securities and Exchange Board of India & Ors.

... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Ventura Securities).

None for the Respondent Nos. 3 (Ameet Savant).

**With**

**Misc. Application No. 714 of 2021**

**And**

**Appeal No. 391 of 2021**

Carl Pinto De Andrade

..... Appellant

Versus

Securities and Exchange Board of India & Ors.

... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Ventura Securities).

None for the Respondent Nos. 3 (Ameet Savant).

**With  
Misc. Application No. 715 of 2021  
And  
Appeal No. 392 of 2021**

Shreya Pinto De Andrade ..... Appellant

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Ventura Securities).

None for the Respondent Nos. 3 (Ameet Savant).

**With  
Appeal No. 393 of 2021**

Cynthia Pinto De Andrade & Anr. .... Appellants

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellants.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Ventura Securities).

None for the Respondent Nos. 3 (Ameet Savant).

**With  
Appeal No. 569 of 2021**

Nelson Thomas D'Silva ..... Appellant

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

None for the Respondent Nos. 2 (Ventura Securities).

None for the Respondent Nos. 3 (Ameet Savant).

**With  
Appeal No. 699 of 2021**

Catherine D'Silva ..... Appellant

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Ms. Prachi Singh, Advocate with Mr. Ashutosh Agarwal, Advocate i/b Mrs. Yasmin Bhansali, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent Nos. 1.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'souza, Advocates i/b MKA & Co. for the Respondent Nos. 2 (NSEIL).

None for the Respondent Nos. 3 (Ventura Securities).

None for the Respondent Nos. 4 (Ameet Savant).

**ORDER :**

1. We find that these matters are being adjourned continuously as requested by the appellants. List on September 12, 2022.
  
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

02.09.2022  
PTM